IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A. No.020/1261/2012

<u>Date of Order :17.09.2018.</u>

Between:

L.N.P.Murali, s/o Adinarayana Rao, Aged about 49 yrs, Ex.Postal Assistant (Compulsorily retired), r/o D.No.32-40-58/2, C/o Sri Gopiah Garu, Yanam Wari Veedhi, Machavaram, Vijayawada Post-4, Vijayawada.

...Applicant

And

- 1. The Superintendent of Post Offices, Machilipatnam Division, Machilipatnam.
- 2. The Director of Postal Services, O/o Postmaster General, Vijayawada Region, Vijayawada.
- 3. The Chief Post Master General, AP Circle, Hyderabad.
- 4. Union of India, rep., by the Director General,
 Dept. Of Posts, New Delhi. ... Respondents

Counsel for the Applicants ... Mr.K.Venkateswara Rao6

Counsel for the Respondents ... Mrs.K.Rajitha, Sr.CGSC

CORAM:

THE HON'BLE MR.JUSTICE R.KANTHA RAO, MEMBER (JUDL.)
THE HON'BLE MRS.NAINI JAYASEELAN, MEMBER (ADMN.)

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ORAL ORDER

{ As per Hon'ble Mr.Justice R.Kantha Rao, Member (Judl.) }

Though the matter is posted under the caption "Part-Heard, there is no representation on behalf of the Applicant.

2. The OA is, therefore, dismissed for non-prosecution. No order as to costs.

(NAINI JAYASEELAN) MEMBER (ADMN.) (JUSTICE R.KANTHA RAO) MEMBER (JUDL.)

<u>Dated: this the 17th day of September, 2018</u> Dictated in the Open Court

Dsn.